NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the Parties appearing in-person at **AURANGABAD BENCH** that on **Friday, 22nd July 2022 at 2.30 p.m.**

The Full Bench comprising of **the Hon'ble the Chief Justice, Hon'ble Shri Justice Ravindra V. Ghuge and Hon'ble Smt. Justice Vibha Kankanwadi** will take up the following matter for Pronouncement of Judgment :

Writ Petition No. 6771 of 2022

with

Writ Petition No.6750 of 2022

High Court, Appellate Side,
Bombay.

Date : 21st July 2022

By Order,

Sd/-
(V.R. Kachare)
Registrar (Judl-I)